

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
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Report on :06-03-2026

**Date : 06.03.2026**

	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Deal Sect
2026	06.03.2026	BLAPL-9148/2025	MR ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2025-02-27	
2026	06.03.2026	CRLA-320/2004	J SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-02-26	CRIM APPEAL
2026	06.03.2026	SA-91/2001	K N SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-02-27	SECOND APPEAL
2026	06.03.2026	WP (C) - 16743/2014	H K MOHANTA	C.O.	COURT NO. 12	Order Dtd. 2024-11-27	WRIT BRANCH
2026	06.03.2026	WP (C) - 31194/2025	P. K. LENKA	C.O.	COURT NO. 12	Order Dtd. 2026-02-13	
2026	06.03.2026	WP (C) - 26854/2025	D. K. NAIK	C.O.	COURT NO. 12	Order Dtd. 2026-02-13	
2026	06.03.2026	WP (C) - 4676/2025	P. K. MISHRA	C.O.	COURT NO. 12	Order Dtd. 2026-02-25	WRIT BRANCH (DIVISIONAL BENCH)
2026	06.03.2026	WP (C) - 4134/2026	R. K. BARIK	C.O.	COURT NO. 12	Order Dtd. 2026-02-25	
2026	06.03.2026	WP (C) - 33587/2025	D. LALA	C.O.	COURT NO. 6	Order Dtd. 2025-12-23	WRIT BRANCH
2026	06.03.2026	WP (C) - 5848/2026	C. R. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-02-26	
2026	06.03.2026	WP (C) - 1329/2026	G. SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2026-02-27	
2026	06.03.2026	CRLMC-675/2026	SUMAN MITRA	C.O.	COURT NO. 6	Order Dtd. 2026-03-05	
2026	06.03.2026	CMP-388/2026	SARAT KUMAR PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-27	
2026	06.03.2026	CMP-368/2026	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	

2026	06.03.2026	CRLMC-511/2026	M K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-03-16	
2026	06.03.2026	CRLMC-620/2026	M MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-02-26	CRIM MISC
2026	06.03.2026	CRA-280/1995	M K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-02-26	CRIM APPEAL
2026	06.03.2026	CRLMC-1816/2020	S K NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-02-26	CRIM MISC
2026	06.03.2026	WP (C) - 13827/2023	L D PANDA	C.O.	COURT NO. 6	Order Dtd. 2026-03-05	WRIT BRANCH
2026	06.03.2026	WP (C) - 23156/2024	H K PANDA	C.O.	COURT NO. 6	Order Dtd. 2026-03-05	
2026	06.03.2026	WP (C) - 5533/2026	M R ROUSTRAY	C.O.	COURT NO. 6	Order Dtd. 2026-03-05	WRIT BRANCH (DIV. BENCH)
2026	06.03.2026	WP (C) - 6646/2026	A DAS	C.O.	COURT NO. 6	Order Dtd. 2026-03-05	
2026	06.03.2026	WP (C) - 11473/2024	B K DALAI	C.O.	COURT NO. 6	Order Dtd. 2026-03-05	WRIT BRANCH
2026	06.03.2026	WP (C) - 6640/2026	P K JENA	C.O.	COURT NO. 1	Order Dtd. 2026-03-12	WRIT BRANCH
2026	06.03.2026	WP (C) - 6530/2026	M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-03-05	WRIT BRANCH
2026	06.03.2026	WP (C) - 6379/2026	S K PAL	C.O.	COURT NO. 1	Order Dtd. 2026-03-05	
2026	06.03.2026	WP (C) - 6370/2026	P K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-03-05	
2026	06.03.2026	WP (C) - 6549/2026	K K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-03-05	WRIT BRANCH
2026	06.03.2026	WP (C) - 6550/2026	G C JENA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH (DIV. BENCH)
2026	06.03.2026	WP (C) - 6701/2026	J P KAR	C.O.	COURT NO. 1	Order Dtd. 2026-03-05	
2026	06.03.2026	WP (C) - 6257/2026	M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-03-05	WRIT BRANCH
2026	06.03.2026	WP (C) - 6308/2026	M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-03-05	
2026	06.03.2026	WP (C) - 6366/2026	M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-03-05	WRIT BRANCH (DIV. BENCH)

							BENCH
2026	06.03.2026	WP (C) - 6533/2026	M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-03-05	
2026	06.03.2026	WP (C) - 6532/2026	M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-03-05	
2026	06.03.2026	WP (C) - 6546/2026	M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-03-05	WRIT BRANCH (DIV. BENCH)
2026	06.03.2026	CRLMC-3920/2025	AK SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-02-13	
2026	06.03.2026	WP (C) - 6521/2026	M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-03-05	WRIT BRANCH
2026	06.03.2026	WP (C) - 6525/2026	M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-03-05	
2026	06.03.2026	CRLMC-166/2026	KSHIROD KUMAR PAHIL	C.O.	COURT NO. 6	Order Dtd. 2026-01-16	
2026	06.03.2026	WP (C) - 7141/2024	N C SINHA	C.O.	COURT NO. 6	Order Dtd. 2026-03-05	WRIT BRANCH
2026	06.03.2026	CONTC-6944/2024	S R SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-03-05	
2026	06.03.2026	WP (C) - 3846/2026	P. K. DAS	C.O.	COURT NO. 6	Order Dtd. 2026-02-26	WRIT BRANCH
2026	06.03.2026	WP (C) - 20335/2024	M NANADY	C.O.	COURT NO. 6	Order Dtd. 2026-03-05	
2026	06.03.2026	CRLMC-1851/2025	N.K.SATAPATHY	C.O.	COURT NO. 15	Order Dtd. 2026-03-16	
2026	06.03.2026	WP (C) - 25675/2024	S K LENKA	C.O.	COURT NO. 15	Order Dtd. 2026-03-05	
2026	06.03.2026	CRLMC-659/2026	A.K.RANA	C.O.	COURT NO. 15	Order Dtd. 2026-03-05	
2026	06.03.2026	CRLMC-628/2026	P.K.BARIK	C.O.	COURT NO. 15	Order Dtd. 2026-02-27	
2026	06.03.2026	WP (C) - 14123/2011	G SUNDARA	C.O.	COURT NO. 15	Order Dtd. 2026-04-09	WRIT BRANCH (DIV. BENCH)
2026	06.03.2026	CRLMC-191/2026	M.R.ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2026-01-19	

2026	06.03.2026	CRLA-1021/2024	MS.HASAN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
2026	06.03.2026	WA-1825/2024	M.NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-25	WRIT APPEAL
2026	06.03.2026	WA-3030/2024	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-10	WRIT APPEAL
2026	06.03.2026	WP (C) - 29250/2024	B C PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-05	
2026	06.03.2026	WA-308/2025	M.R.ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2026-03-09	
2026	06.03.2026	CRLMP-1765/2024	G.JAYASINGH	C.O.	COURT NO. 25	Order Dtd. 2026-02-27	
2026	06.03.2026	WP (C) - 234/2026	P K MISHRA	C.O.	COURT NO. 25	Order Dtd. 2026-03-05	WRIT BRANCH
2026	06.03.2026	CONTC-765/2026	N.MUKHI	C.O.	COURT NO. 25	Order Dtd. 2026-02-27	
2026	06.03.2026	WP (C) - 2804/2026	SAROJ RANJAN SUBUDHI	C.O.	COURT NO. 25	Order Dtd. 2026-03-05	WRIT BRANCH
2026	06.03.2026	CONTC-766/2026	N.MUKHI	C.O.	COURT NO. 25	Order Dtd. 2026-02-27	
2026	06.03.2026	CONTC-767/2026	N.MUKHI	C.O.	COURT NO. 25	Order Dtd. 2026-02-27	
2026	06.03.2026	WP (C) - 3122/2026	C R NAYAK	C.O.	COURT NO. 25	Order Dtd. 2026-03-05	WRIT BRANCH
2026	06.03.2026	CONTC-1096/2026	N.MUKHI	C.O.	COURT NO. 25	Order Dtd. 2026-02-27	
2026	06.03.2026	WP (C) - 3426/2026	A K DAS	C.O.	COURT NO. 25	Order Dtd. 2026-03-05	
2026	06.03.2026	CONTC-869/2026	N.MUKHI	C.O.	COURT NO. 25	Order Dtd. 2026-02-27	
2026	06.03.2026	WP (C) - 6378/2026	S. MOHARANA	C.O.	COURT NO. 25	Order Dtd. 2026-03-05	WRIT BRANCH
2026	06.03.2026	CONTC-1064/2026	J.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2026-02-27	
2026	06.03.2026	WP (C) - 4692/2026	P K BARIK	C.O.	COURT NO. 25	Order Dtd. 2026-03-05	
2026	06.03.2026	WP (C) - 6294/2026	G. D. MALLICK	C.O.	COURT NO. 25	Order Dtd. 2026-02-26	WRIT BRANCH
2026	06.03.2026	FAO-	S.K.SAHOO	C.O.	COURT NO.	Order Dtd. 2026-02-26	

		479/2025			25		
2026	06.03.2026	WP (C) - 5622/2026	C R NAYAK	C.O.	COURT NO. 25	Order Dtd. 2026-03-05	WRIT BRAN
2026	06.03.2026	CRLREV- 131/2026	M.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2026-02-25	
2026	06.03.2026	CRLREV- 130/2026	M.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2026-02-25	
2026	06.03.2026	WP (C) - 5881/2026	G. D. MALLICK	C.O.	COURT NO. 25	Order Dtd. 2026-02-26	
2026	06.03.2026	CRLREV- 126/2026	M.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2026-02-25	
2026	06.03.2026	CRLREV- 826/2025	P.K.DAS	C.O.	COURT NO. 17	Order Dtd. 2026-03-13	
2026	06.03.2026	FAO-6/2026	D.BISWAL	C.O.	COURT NO. 17	Order Dtd. 2026-02-26	MISC APPE SEC.
2026	06.03.2026	WP (C) - 4867/2026	B. K. DAS	C.O.	COURT NO. 17	Order Dtd. 2026-03-05	WRIT BRAN
2026	06.03.2026	CRLMC- 1041/2025	M.K.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-10	
2026	06.03.2026	WP (C) - 6250/2026	M NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-05	WRIT BRAN
2026	06.03.2026	CRLMC- 911/2025	M.K.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-10	
2026	06.03.2026	CMP- 372/2026	A.K.JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-26	
2026	06.03.2026	CRLMP- 213/2026	M.R.SAHOO	C.O.	COURT NO. 8	Order Dtd. 2026-02-26	
2026	06.03.2026	WP (C) - 6253/2026	M NAYAK	C.O.	COURT NO. 8	Order Dtd. 2026-03-05	WRIT BRAN
2026	06.03.2026	CRLMP- 1471/2025	R.K.NAIK	C.O.	COURT NO. 8	Order Dtd. 2026-02-26	
2026	06.03.2026	FAO- 479/2025	P.K.MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2026-02-26	
2026	06.03.2026	RPFAM- 172/2024	R K DEHURY	C.O.	COURT NO. 8	Order Dtd. 2026-02-27	FIRSI APPE
2026	06.03.2026	CRLMP- 1702/2025	R.MALLICK	C.O.	COURT NO. 8	Order Dtd. 2026-02-25	
2026	06.03.2026	RPFAM- 144/2024	R K DEHURY	C.O.	COURT NO. 3	Order Dtd. 2026-02-27	FIRSI APPE
2026	06.03.2026	CRLMC-	R.K.MALLICK	C.O.	COURT NO.	Order Dtd. 2026-03-05	

		697/2026			3		
2026	06.03.2026	CRLMC-678/2026	R.K.MALLICK	C.O.	COURT NO. 3	Order Dtd. 2026-03-05	
2026	06.03.2026	WP (C) - 848/2026	A. SARMADI	C.O.	COURT NO. 3	Order Dtd. 2026-03-05	
2026	06.03.2026	CRLMC-654/2026	G.SAHOO	C.O.	COURT NO. 3	Order Dtd. 2026-03-05	
2026	06.03.2026	RPFAM-178/2016	B SINGH	C.O.	COURT NO. 3	Order Dtd. 2026-02-27	FIRST APPEAL
2026	06.03.2026	WP (C) - 6608/2026	P. SAHU	C.O.	COURT NO. 3	Order Dtd. 2026-03-05	WRIT BRANCH
2026	06.03.2026	CRLMC-669/2026	J.PRADHAN	C.O.	COURT NO. 3	Order Dtd. 2026-03-05	
2026	06.03.2026	WP (C) - 6562/2026	B. M. SARANGI	C.O.	COURT NO. 23	Order Dtd. 2026-04-06	
2026	06.03.2026	CRLMC-699/2026	P.K.PAL	C.O.	COURT NO. 23	Order Dtd. 2026-03-05	
2026	06.03.2026	CRLMC-642/2025	B.K.DAS	C.O.	COURT NO. 23	Order Dtd. 2026-03-05	
2026	06.03.2026	WP (C) - 6595/2026	B. M. SARANGI	C.O.	COURT NO. 23	Order Dtd. 2026-03-05	
2026	06.03.2026	CRLMC-2104/2025	A.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-02-27	
2026	06.03.2026	WP (C) - 6568/2026	B. M. SARANGI	C.O.	COURT NO. 23	Order Dtd. 2026-03-05	
2026	06.03.2026	CRLA-39/2026	G.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-04-06	
2026	06.03.2026	TRP (C) - 33/2026	S DASH	C.O.	COURT NO. 9	Order Dtd. 2026-04-13	
2026	06.03.2026	WP (C) - 3601/2026	S. K. PATRA	C.O.	COURT NO. 9	Order Dtd. 2026-03-05	
2026	06.03.2026	WP (C) - 5529/2026	LAXMI SHARMA	C.O.	COURT NO. 9	Order Dtd. 2026-02-26	WRIT BRANCH
2026	06.03.2026	WA-1328/2024	J.SAHOO	C.O.	COURT NO. 9	Order Dtd. 2026-02-25	WRIT APPEAL
2026	06.03.2026	WA-1330/2024	J.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-25	WRIT APPEAL
2026	06.03.2026	CRLMC-96/2025	R.K.ROUTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-27	
2026	06.03.2026	WP (C) - 6712/2026	G. R. PATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-05	
2026	06.03.2026	CRLMC-96/2025	R.K.ROUTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-27	
2026	06.03.2026	WP (C) - 4100/2026	H. N. MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2026-02-17	WRIT BRANCH

2026	06.03.2026	WP (C) - 16803/2020	S BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-03-05	WRIT BRAN
2026	06.03.2026	WP (C) - 29038/2025	R K SAHU	C.O.	COURT NO. 23	Order Dtd. 2026-02-27	WRIT BRAN
2026	06.03.2026	FAO- 28/2018	K PARIDA	C.O.	COURT NO. 23	Order Dtd. 2026-03-05	MISC APPEA SEC.
2026	06.03.2026	FAO- 31/2018	K PARIDA	C.O.	COURT NO. 23	Order Dtd. 2026-03-05	MISC APPEA SEC.
2026	06.03.2026	FAO- 91/2022	K PARIDA	C.O.	COURT NO. 23	Order Dtd. 2026-03-05	MISC APPEA SEC.
2026	06.03.2026	FAO- 260/2022	K PARIDA	C.O.	COURT NO. 23	Order Dtd. 2026-03-05	MISC APPEA SEC.
2026	06.03.2026	FAO- 404/2018	K PARIDA	C.O.	COURT NO. 23	Order Dtd. 2026-03-05	MISC APPEA SEC.
2026	06.03.2026	FAO- 443/2019	K PARIDA	C.O.	COURT NO. 23	Order Dtd. 2026-03-05	MISC APPEA SEC.
2026	06.03.2026	FAO- 568/2019	K PARIDA	C.O.	COURT NO. 23	Order Dtd. 2026-03-05	MISC APPEA SEC.
2026	06.03.2026	FAO- 620/2019	K PARIDA	C.O.	COURT NO. 23	Order Dtd. 2026-03-05	MISC APPEA SEC.
2026	06.03.2026	FAO- 27/2018	K PARIDA	C.O.	COURT NO. 23	Order Dtd. 2026-03-05	MISC APPEA SEC.
2026	06.03.2026	WP (C) - 20008/2024	L ACHARI	C.O.	COURT NO. 23	Order Dtd. 2026-03-05	
2026	06.03.2026	WP (C) - 20016/2024	L ACHARI	C.O.	COURT NO. 23	Order Dtd. 2026-03-05	
2026	06.03.2026	WP (C) - 24471/2024	L ACHARI	C.O.	COURT NO. 23		
2026	06.03.2026	WP (C) - 28359/2024	J SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-03-05	
2026	06.03.2026	WP (C) - 28489/2024	J SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-03-05	
2026	06.03.2026	WP (C) - 28595/2024	J SAHOO	C.O.	COURT NO. 23		
2026	06.03.2026	WP (C) - 28684/2024	L ACHARI	C.O.	COURT NO. 23	Order Dtd. 2026-03-05	
2026	06.03.2026	WP (C) - 28752/2024	J SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-03-05	
2026	06.03.2026	WP (C) - 33184/2024	J SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-03-05	WRIT BRAN
2026	06.03.2026	WP (C) -	L ACHARI	C.O.	COURT NO.	Order Dtd. 2025-01-08	WRIT

		290/2025			23		BRAN
2026	06.03.2026	WP (C) - 6387/2026	B K SWAIN	C.O.	COURT NO. 23	Order Dtd. 2026-03-05	WRIT BRAN
2026	06.03.2026	RSA-158/2023	L ACHARI	C.O.	COURT NO. 23	Order Dtd. 2026-06-29	SECO APPE
2026	06.03.2026	CRLMC-2559/2025	SARAT KUMAR PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-26	
2026	06.03.2026	WP (C) - 334/2025	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-25	WRIT BRAN
2026	06.03.2026	WP (C) - 6033/2026	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-26	WRIT BRAN
2026	06.03.2026	WP (C) - 6168/2026	S. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRAN
2026	06.03.2026	WP (C) - 334/2025	C. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-25	WRIT BRAN
2026	06.03.2026	WP (C) - 1078/2026	U. P. BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-25	
2026	06.03.2026	WP (C) - 5898/2026	S. GUPTA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRAN (DIV BENCH)
2026	06.03.2026	WP (C) - 5381/2026	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-26	
2026	06.03.2026	WP (C) - 5452/2026	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-26	WRIT BRAN
2026	06.03.2026	WP (C) - 5870/2026	T. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-26	
2026	06.03.2026	WP (C) - 28248/2025	S. C. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-25	WRIT BRAN
2026	06.03.2026	WP (C) - 334/2025	S. C. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-25	WRIT BRAN
2026	06.03.2026	WP (C) - 10711/2025	S. C. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-25	WRIT BRAN
2026	06.03.2026	WP (C) - 27599/2024	P. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-26	
2026	06.03.2026	BLAPL-8248/2024	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-26	
2026	06.03.2026	CONTC-	R.K.BARIK	C.O.	COURT NO.	Order Dtd. 2026-02-27	

		1179/2026			2 OLD		
2026	06.03.2026	CRLMP-117/2026	G.C.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-05	
2026	06.03.2026	CRLMP-207/2026	L.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-26	
2026	06.03.2026	CRLMP-248/2026	S.K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-05	
2026	06.03.2026	CRLMP-253/2026	A.K.DEI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-05	
2026	06.03.2026	CONTC-967/2026	R.R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-27	
2026	06.03.2026	TRP (C) - 50/2025	H.S.PAIKRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-27	
2026	06.03.2026	WP (C) - 23033/2023	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-26	WRIT BRAN
2026	06.03.2026	ABLAPL-1770/2026	BK MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-05	
2026	06.03.2026	SA-11/1992	Y.DAS	C.O.	COURT NO. 2 OLD	Judgement Dtd. 2026-02-27	SECOI APPEA
2026	06.03.2026	RSA-124/2005	U K PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-03-06	SECOI APPEA
2026	06.03.2026	RSA-125/2005	U K PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-03-06	SECOI APPEA
2026	06.03.2026	RSA-126/2005	U K PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-03-06	SECOI APPEA
2026	06.03.2026	WA-628/2024	M/S.RAMAKANTA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-24	WRIT APPEA
2026	06.03.2026	WA-628/2024	B R SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2026-02-24	WRIT APPEA
2026	06.03.2026	CRLA-170/2026	B.K.DALEI	C.O.	COURT NO. 1	Order Dtd. 2026-03-05	
2026	06.03.2026	WP (C) - 35091/2025	P.R.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-01-20	WRIT BRAN
2026	06.03.2026	ABLAPL-8329/2025	A K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-09-20	
2026	06.03.2026	BLAPL-9730/2025	PK MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-03-05	
2026	06.03.2026	ABLAPL-11091/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 1	Order Dtd. 2026-02-25	BAIL
2026	06.03.2026	ABLAPL-12683/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 1	Order Dtd. 2026-02-25	BAIL

2026	06.03.2026	MACA-1227/2025	P.K.ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2026-02-27	
2026	06.03.2026	MACA-1230/2025	P.K.ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2026-02-27	
2026	06.03.2026	CRLMC-3920/2025	S R BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-02-13	
2026	06.03.2026	ABLAPL-2269/2026	K DAS	C.O.	COURT NO. 1	Order Dtd. 2026-02-25	
2026	06.03.2026	CONTC-6996/2024	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-03-05	CONTI
2026	06.03.2026	CONTC-6910/2024	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-03-05	
2026	06.03.2026	CONTC-7000/2024	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-03-05	
2026	06.03.2026	CONTC-6912/2024	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-03-05	CONTI
2026	06.03.2026	CONTC-6905/2024	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-03-05	
2026	06.03.2026	CONTC-6906/2024	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-03-05	
2026	06.03.2026	WP (C) - 2027/2026	D.RAY	C.O.	COURT NO. 1	Order Dtd. 2026-03-05	WRIT BRAN
2026	06.03.2026	WP (C) - 6966/2026	D NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-03-06	WRIT BRAN
2026	06.03.2026	FAO-317/2020	AKASH KUMAR PATTAJOSHI	GENERAL		Judgement Dtd. 2025-12-24	MISC APPEAL SEC.
2026	06.03.2026	WP (C) - 5193/2026	SABYASACHI PANDA	GENERAL		Order Dtd. 2026-02-19	
2026	06.03.2026	WP (C) - 3343/2026	AJIT KUMAR RAUT	GENERAL		Order Dtd. 2026-03-05	
2026	06.03.2026	CRLMC-949/2024	RAJENDRA NARAYAN ROUTH	GENERAL		Order Dtd. 2026-02-26	CRIM MISC
2026	06.03.2026	WP (C) - 6249/2026	DEBA KUMAR RATH	GENERAL		Order Dtd. 2026-02-26	WRIT BRAN
2026	06.03.2026	WP (C) - 36508/2025	AKSHAYA KUMAR BEHERA	GENERAL		Entire Brief	
2026	06.03.2026	WP (C) - 21031/2023	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2026-03-05	WRIT BRAN
2026	06.03.2026	WP (C) - 21019/2023	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2026-03-05	WRIT BRAN
2026	06.03.2026	WP (C) - 1095/2023	BHAGABAN BEHERA	GENERAL		Order Dtd. 2023-02-03	WRIT BRAN
2026	06.03.2026	WP (C) - 34769/2022	JNANESH MOHANTY	GENERAL		Order Dtd. 2026-02-03	WRIT BRAN
2026	06.03.2026	BLAPL-	SARBESWAR	GENERAL		Entire Brief	

		13211/2025	SAHOO				
2026	06.03.2026	CRLMP-150/2026	RAJARAM KEDIA	GENERAL		Entire Document	
2026	06.03.2026	WP (C) - 19500/2013	MAHENDRA PRUSTY	GENERAL		Order Dtd. 2013-11-25	
2026	06.03.2026	WA-248/2016	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-09-29	WRIT APPEAL
2026	06.03.2026	WP (C) - 5722/2026	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-02-24	WRIT BRANCH
2026	06.03.2026	FAO-685/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-23	MISC APPEAL SEC.
2026	06.03.2026	WA-191/2009	MANOJ KUMAR RANA	GENERAL		Petition With Annexures	WRIT APPEAL
2026	06.03.2026	FAO-685/2018	MANOJ KUMAR RANA	GENERAL		Petition With Annexures	MISC APPEAL SEC.
2026	06.03.2026	WA-787/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2026-02-24	WRIT APPEAL
2026	06.03.2026	WP (C) - 1800/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-05-02	WRIT BRANCH
2026	06.03.2026	CONTC-8171/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2026-02-24	
2026	06.03.2026	WP (C) - 22987/2024	MANOJ KUMAR RANA	GENERAL		Judgement Dtd. 2025-09-04	
2026	06.03.2026	WPC (OAC) - 922/2016	MURALIDHAR BISWAL	GENERAL		Order Dtd. 2021-09-15	OA B
2026	06.03.2026	ABLAPL-500/2026	MURALIDHAR BISWAL	GENERAL		Entire Brief	
2026	06.03.2026	WP (C) - 29481/2023	PRAHALLAD CHANDRA DAS	GENERAL		Judgement Dtd. 2026-02-24	WRIT BRANCH
2026	06.03.2026	WP (C) - 17388/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-02-18	
2026	06.03.2026	WP (C) - 12432/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-02-18	WRIT BRANCH
2026	06.03.2026	WP (C) - 830/2025	SALYADU ANIL KUMAR DORA	GENERAL		Lower Court Record	WRIT BRANCH
2026	06.03.2026	WP (C) - 22517/2021	APARESH BHOI	GENERAL		Entire Brief	WRIT BRANCH
2026	06.03.2026	WP (C) - 13942/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-02-18	WRIT BRANCH
2026	06.03.2026	CONTC-512/2022	MURALIDHAR BISWAL	GENERAL		Order Dtd. 2022-02-10	CONTC

2026	06.03.2026	WP (C) - 19500/2013	MAHENDRA PRUSTY	GENERAL		Entire Order	
2026	06.03.2026	WP (C) - 31036/2025	MANOJ KUMAR RANA	GENERAL		Judgement Dtd. 2026-01-29	
2026	06.03.2026	WP (C) - 26873/2022	SALYADU ANIL KUMAR DORA	GENERAL		Order Dtd. 2022-11-09	WRIT BRAN
2026	06.03.2026	WP (C) - 31036/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-02-10	
2026	06.03.2026	WA- 683/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-02-04	WRIT APPEA
2026	06.03.2026	CONTC- 7572/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2026-02-26	CONTI
2026	06.03.2026	CONTC- 7054/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2026-02-26	CONTI
2026	06.03.2026	CONTC- 7843/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2026-02-26	
2026	06.03.2026	CONTC- 7887/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2026-02-26	
2026	06.03.2026	OJC- 6413/1999	TRILOCHAN PANIGRAHI	GENERAL		Judgement Dtd. 2026-03-06	WRIT BRAN
2026	06.03.2026	CRLA- 1130/2024	AKSHAYA KUMAR BEHERA	GENERAL		Judgement Dtd. 2026-02-27	
2026	06.03.2026	WP (C) - 6358/2026	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2026-03-05	WRIT BRAN
2026	06.03.2026	WP (C) - 6528/2026	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-03-05	
2026	06.03.2026	WP (C) - 22629/2024	RANGADHAR SATAPATHY	GENERAL		Entire Brief	
2026	06.03.2026	WP (C) - 6592/2026	SANDHYARANI PANI	GENERAL		Order Dtd. 2026-03-05	
2026	06.03.2026	BLAPL- 13722/2025	AMRIT ANUPAM	GENERAL		Entire Brief	
2026	06.03.2026	WP (C) - 24507/2017	JATINDRA KUMAR MOHAPATRA	GENERAL		Order Dtd. 2026-03-06	WRIT BRAN
2026	06.03.2026	MACA- 1212/2024	HIRARAM BHOI	GENERAL		Vakalatnama	
2026	06.03.2026	MACA- 1212/2024	HIRARAM BHOI	GENERAL		Entire Document	
2026	06.03.2026	CRLMP- 242/2026	APARESH BHOI	GENERAL		Entire Brief	

2026	06.03.2026	CRLMC-729/2026	APARESH BHOI	GENERAL		Entire Brief	
2026	06.03.2026	ABLAPL-1207/2026	MANORANJAN DAS	GENERAL		Order Dtd. 2026-03-05	
2026	06.03.2026	FAO-80/2026	NIRANJAN ROUT	GENERAL		Order Dtd. 2026-03-05	MISC APPEAL SEC.
2026	06.03.2026	CRLMC-316/2026	NIRANJAN ROUT	GENERAL		Order Dtd. 2026-03-31	CRIMINAL MISC
2026	06.03.2026	WP (C) - 6621/2026	J PRADHAN	GENERAL		Order Dtd. 2026-03-05	WRIT BRANCH (DIVISIONAL BENCH)
2026	06.03.2026	WP (C) - 6431/2026	P K PAL	GENERAL		Order Dtd. 2026-03-05	WRIT BRANCH
2026	06.03.2026	WP (C) - 6587/2026	R K BARIK	GENERAL		Order Dtd. 2026-03-05	WRIT BRANCH
2026	06.03.2026	ABLAPL-1206/2026	R K BARIK	GENERAL		Order Dtd. 2026-03-05	
2026	06.03.2026	ABLAPL-11410/2025	R K BARIK	GENERAL		Order Dtd. 2026-03-05	
2026	06.03.2026	ABLAPL-1209/2026	R K BARIK	GENERAL		Order Dtd. 2026-03-05	
2026	06.03.2026	CRLMP-257/2026	R SAMAL	GENERAL		Order Dtd. 2026-03-05	
2026	06.03.2026	OJC-6197/2000	R C BEHERA	GENERAL		Order Dtd. 2019-08-22	WRIT BRANCH
2026	06.03.2026	WP (C) - 32927/2025	P K MISHRA	GENERAL		Order Dtd. 2026-03-05	WRIT BRANCH
2026	06.03.2026	WP (C) - 9371/2019	LOKANATH SAHOO	GENERAL		Order Dtd. 2019-05-22	
2026	06.03.2026	OJC-3767/1993	LOKANATH SAHOO	GENERAL		Order Dtd. 2005-08-16	
2026	06.03.2026	CONTC-1683/2019	LOKANATH SAHOO	GENERAL		Order Dtd. 2019-09-24	CONTRACT
2026	06.03.2026	WP (C) - 28491/2024	A K NAYAK	GENERAL		Order Dtd. 2026-02-14	
2026	06.03.2026	ABLAPL-1201/2026	S DAS	GENERAL		Order Dtd. 2026-03-05	
2026	06.03.2026	ABLAPL-790/2026	DIGAMBAR SETHI	GENERAL		Order Dtd. 2026-02-05	BAIL

2026	06.03.2026	WP (C) - 32592/2025	M.NAIK	GENERAL		Order Dtd. 2026-02-09	WRIT BRAN
2026	06.03.2026	FAO- 89/2023	M.NAIK	GENERAL		Order Dtd. 2026-02-26	MISC APPE SEC.
2026	06.03.2026	FAO- 90/2023	M.NAIK	GENERAL		Order Dtd. 2026-02-26	MISC APPE SEC.
2026	06.03.2026	ABLAPL- 13467/2023	S.SAHOO	GENERAL		Order Dtd. 2024-05-20	BAIL
2026	06.03.2026	ABLAPL- 14693/2023	S.SAHOO	GENERAL		Order Dtd. 2024-05-20	BAIL
2026	06.03.2026	CRLA- 111/2002	S.SAHOO	GENERAL		Order Dtd. 2026-02-26	CRIM APPE
2026	06.03.2026	CMP- 371/2026	S.S.DASH	GENERAL		Order Dtd. 2026-02-26	
2026	06.03.2026	WA- 198/2011	L.N.SAHOO	GENERAL		Order Dtd. 2012-01-24	WRIT APPE
2026	06.03.2026	WP (C) - 6443/2026	S.P.SAMANTA	GENERAL		Order Dtd. 2026-03-05	
2026	06.03.2026	CRLMP- 223/2026	M.K.PANI	GENERAL		Order Dtd. 2026-03-05	
2026	06.03.2026	WP (C) - 969/2026	A.PARIDA	GENERAL		Order Dtd. 2026-01-29	WRIT BRAN
2026	06.03.2026	WP (C) - 27020/2011	B.B.MALLICK	GENERAL		Order Dtd. 2012-01-06	
2026	06.03.2026	WA- 2544/2024	S.BISWAL	GENERAL		Order Dtd. 2026-02-18	
2026	06.03.2026	FAO- 55/2021	M.NAYAK	GENERAL		Order Dtd. 2022-10-10	MISC APPE SEC.
2026	06.03.2026	ABLAPL- 14559/2025	J.PRADHAN	GENERAL		Order Dtd. 2026-03-30	
2026	06.03.2026	WP (C) - 4917/2025	B.MOHANTY	GENERAL		Order Dtd. 2025-09-04	
2026	06.03.2026	WP (C) - 6249/2026	B.MOHANTY	GENERAL		Order Dtd. 2026-02-26	WRIT BRAN
2026	06.03.2026	WP (C) - 37171/2025	S.BISWAL	GENERAL		Order Dtd. 2026-03-06	WRIT BRAN
2026	06.03.2026	WP (C) - 37256/2025	S.BISWAL	GENERAL		Order Dtd. 2026-03-06	WRIT BRAN
2026	06.03.2026	WP (C) - 23033/2023	P.K.JENA	GENERAL		Order Dtd. 2026-02-26	WRIT BRAN
2026	06.03.2026	WP (C) -	S.BISWAL	GENERAL		Order Dtd. 2026-03-06	WRIT

		37168/2025					BRAN
2026	06.03.2026	WP (C) - 13614/2003	N. PANDA	GENERAL		Order Dtd. 2005-01-17 Petition, Annexure,	
2026	06.03.2026	BLAPL- 9173/2025	S. K. SUNDARA	GENERAL		Order Dtd. 2025-12-02	
2026	06.03.2026	WP (C) - 6400/2026	A. SUNDARA	GENERAL		Order Dtd. 2026-03-06	
2026	06.03.2026	WP (C) - 36218/2025	J. P. KAR	GENERAL		Order Dtd. 2026-03-06	WRIT BRAN
2026	06.03.2026	WP (C) - 5652/2026	J. P. KAR	GENERAL		Order Dtd. 2026-02-19	
2026	06.03.2026	SA- 366/1982	R. K. BISWAL	GENERAL		Order Dtd. 2024-07-23	SECO APPE
2026	06.03.2026	BLAPL- 13283/2025	S. K. SUNDARA	GENERAL		Order Dtd. 2026-03-05	BAIL
2026	06.03.2026	BLAPL- 442/2026	S. K. SUNDARA	GENERAL		Order Dtd. 2026-02-26	BAIL
2026	06.03.2026	RFA- 170/2009	S. BARIK	GENERAL		Order Dtd. 2021-12-21	FIRS APPE
2026	06.03.2026	RFA- 170/2009	S. BARIK	GENERAL		Order Dtd. 2021-12-21	FIRS APPE
2026	06.03.2026	FAO- 91/2023	M. NAIK	GENERAL		Order Dtd. 2026-02-26	MISC APPE SEC.
2026	06.03.2026	FAO- 92/2023	M. NAIK	GENERAL		Order Dtd. 2026-02-26	MISC APPE SEC.
2026	06.03.2026	FAO- 93/2023	M. NAIK	GENERAL		Order Dtd. 2026-02-26	MISC APPE SEC.
2026	06.03.2026	CONTC- 967/2026	S. CHOUDHURY	GENERAL		Order Dtd. 2026-02-27	
2026	06.03.2026	WP (C) - 32602/2025	M. NAIK	GENERAL		Order Dtd. 2026-02-09	WRIT BRAN
2026	06.03.2026	ABLAPL- 14862/2018	M. K. PANI	GENERAL		Order Dtd. 2018-12-19	
2026	06.03.2026	WP (C) - 6772/2026	M. K. PANI	GENERAL		Order Dtd. 9999-12-31	WRIT BRAN
2026	06.03.2026	WP (C) - 3231/2026	M. K. PANI	GENERAL		Order Dtd. 2026-02-02	
2026	06.03.2026	BLAPL- 9685/2025	S. R. BARIK	GENERAL		Order Dtd. 2026-03-05	BAIL
2026	06.03.2026	ELPET-	S. SRIVASTAV	GENERAL		Order Dtd. 2026-04-08	M. J.

		7/2024					
2026	06.03.2026	WP (C) - 25427/2012	L.N.SAHOO	GENERAL		Order Dtd. 2022-05-19	WRIT BRAN (DIV BENC
2026	06.03.2026	CRLA- 117/2026	A SAHOO	GENERAL		Order Dtd. 2026-01-30	
2026	06.03.2026	BLAPL- 13993/2025	SC SUNDARAY	GENERAL		Order Dtd. 2026-03-06	BAIL
2026	06.03.2026	ABLAPL- 1211/2026	BS SWAIN	GENERAL		Order Dtd. 2026-03-05	
2026	06.03.2026	CRLMC- 4553/2025	SP SAMANTA	GENERAL		Order Dtd. 2026-03-06	CRIM MISC
2026	06.03.2026	FAO- 41/2017	AK DAS	GENERAL		Order Dtd. 2025-11-29	MISC APPE SEC.
2026	06.03.2026	WP (C) - 28090/2025	T BAG	GENERAL		Order Dtd. 2025-10-06	WRIT BRAN
2026	06.03.2026	CRLA- 318/2024	MK MOHANTY	GENERAL		Order Dtd. 2024-05-15Affidavit,	CRIM APPE
2026	06.03.2026	CRLMC- 2941/2024	MK MOHANTY	GENERAL		Affidavit	
2026	06.03.2026	WP (C) - 13523/2025	PK MOHANTA	GENERAL		Order Dtd. 2025-11-27	
2026	06.03.2026	WP (C) - 5798/2010	G BARIK	GENERAL		Entire OrderPetition With Annexures,	WRIT BRAN
2026	06.03.2026	LAA- 21/2025	M BEHERA	GENERAL		Order Dtd. 2026-02-27	
2026	06.03.2026	WP (C) - 9453/2018	SK SAMIM	GENERAL		CounterRejoinder,Affidavit,Petition With Annexures,	WRIT BRAN (DIV BENC
2026	06.03.2026	MACA- 608/2020	PK BARIK	GENERAL		Order Dtd. 2026-02-27	MISC APPE SEC.
2026	06.03.2026	WP (C) - 40309/2023	S BARIK	GENERAL		Order Dtd. 2026-01-21	WRIT BRAN
2026	06.03.2026	WP (C) - 26578/2024	SK BISWAL	GENERAL		Order Dtd. 2026-03-05	
2026	06.03.2026	WP (C) - 5690/2026	SK ROUT	GENERAL		Petition With Annexures	WRIT BRAN

2026	06.03.2026	WP (C) - 23033/2023	B BARIK	GENERAL		Order Dtd. 2026-02-26	WRIT BRAN
2026	06.03.2026	WP (C) - 6762/2026	RK BARIK	GENERAL		Order Dtd. 2026-03-06	WRIT BRAN
2026	06.03.2026	WP (C) - 21434/2022	S SUNANDINI	GENERAL		Order Dtd. 2026-02-20	WRIT BRAN
2026	06.03.2026	WP (C) - 6958/2026	RK BARIK	GENERAL		Order Dtd. 2026-03-06	WRIT BRAN
2026	06.03.2026	RPFAM- 144/2024	H JENA	GENERAL		Order Dtd. 2026-02-27	FIRSI APPE
2026	06.03.2026	RPFAM- 172/2024	H JENA	GENERAL		Order Dtd. 2026-02-27	FIRSI APPE
2026	06.03.2026	WP (C) - 6375/2026	PC DAS 2	GENERAL		Order Dtd. 2026-03-05	WRIT BRAN
2026	06.03.2026	WP (C) - 6380/2026	PC DAS 2	GENERAL		Order Dtd. 2026-03-05	WRIT BRAN

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